

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART –1, SECTION-1)
GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY

PUBLIC NOTICE NO.55 (RE-01)/ 1997-2002

NEW DELHI, the 18th December, 2001

In exercise of powers conferred under Paragraph 4.11 of the Export and Import Policy 1997-2002, as notified in the Gazette of India extraordinary, Part-II Section 3, Sub section (ii) vide S.O. No.283(E) dated 31.03.1997, the Director General of Foreign Trade hereby makes the following amendment in Handbook (Vol 1).(RE-01), 1997-2002.

1) The following amendments/ corrections shall be made in Appendix 28 A which pertains to the DEPB rate list

(i) Product Group – Engineering (Product Code No 61)

(a) The following entries are amended as under:

S. No	Export Product	DEPB Rate	Value Cap for DEPB entitlement
407	(a)Forged Steel ball made of mild steel/ non alloy steel (b) Forged Steel ball made of alloy steel (c) Forged Steel ball made of Stainless steel	20.00 “ “	(a) Rs 80/ kg (b)Rs 100/ kg (c)Rs 175/ kg
480	Fabricated Steel Hardware/ Structure/ Articles not elsewhere specified made out of MS HR Plates/ Sheets/ Coils/ Strips	9.00	

(b) The following entries are added as under:

S.No	Export Product	DEPB Rate	Value Cap for DEPB entitlement
619	PCB Routers	6.00	

(ii) Product Group – Chemicals (Product Code No 62)

(a) The following entry is amended as under:

S.No	Export Product	DEPB Rate	Value Cap for DEPB entitlement
1022	Reactive Black BA/ TA (Chromazol Black BA/ TA)	8.00	

(iii) Product Group – Electronics (Product Code No 83)

(a) The following entry is added as under:

S.No	Export Product	DEPB Rate	Value Cap for DEPB entitlement
96	Quartz Analogue wrist watch movement (including CKD/ SKD thereof)	11.00	

This issues in public interest.

Copy to all concerned,
By orders etc.

(N.L.Lakhanpal)
Director General of Foreign Trade

(Bipin Menon)
Dy. Director General of Foreign Trade

(File No: 01/94/180/051/AM02/PCIV)